

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 105
IB-1644/PB/2018
IA/3386/2024

IN THE MATTER OF:
Oriental Bank of Commerce

...PETITIONER

Vs.

M/s. KMG A to Z System Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 05.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant

:CMA Sandeep Kr Bhatt,
Liquidator present in
person along with CMA
Kamal Deep Tyagi.

For the Suspended Directors of Company

:Adv. Saumya Jain

ORDER

IA/3386/2024

This is an application filed by the Liquidator in terms of Regulation 44(2) of the IBBI (LP) Regulations, 2016 seeking further extension for extension of the liquidation process.

Heard the Ld. Liquidator in person. In view of the facts and circumstances of the case, we grant further extension of 90 days w.e.f. 01.06.2024 for completion of the liquidation process.

With these observations, IA is **disposed of**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)